

Central Administrative Tribunal
Principal Bench

R.A. No. 371 of 2001
in
O.A. No. 2357/97

New Delhi, dated this the 23rd November, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

In the matter of:

Jawahar Thakur .. Applicant

Versus

Union Public Service Commission
& ors. .. Respondents

In the R.A.

Shri M.J. Joseph .. Review Applicant

Versus

1. Shri Jawahar Thakur,
Jt. C.G.A.,
Ministry of Finance, New Delhi.
2. Union Public Service Commission
through the Secretary,
New Delhi.
3. Union of India through
the Establishment Officer,
Dept. of Personnel & Training,
New Delhi.
4. The Controller General of Accounts,
Ministry of Finance,
New Delhi.
5. The Secretary,
Ministry of Finance,
Dept. of Expenditure,
New Delhi.
6. Shri S.K. Mishra,
Ex-Member, UPSC.
7. Shri S.M. Kumar,
F.A.,
United Insurance Co. Ltd.,
Chennai.
8. Shri P.J. Vincent,
Chief Controller of Accounts,
Ministry of Finance,
New Delhi. .. Respondents

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ORDER(BY CIRCULATION)

S.R.ADIGE.VC(A)

Perused the RA filed by Respondent No.6 in OA
No.2357/97.

2. The grounds taken therein do not bring it within the scope and ambit of Section 22(3)(f)AT Act read with Order 47 Rule 1 CPC under which alone any order /decision of the Tribunal can be reviewed.

3. In the guise of an RA the review applicant who was Respondent No.6 in the OA has sought to reargue the case which is not permissible in law.

4. RA is rejected.

A.Vedavalli
(Dr.A.Vedavalli)
Member(J)

S.R.Adige
(S.R.Adige)
Vice Chairman(A).

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